

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) 9683 OF 2020

PETITIONER

BAIJU.S. NAIR
S/O LATE SUKUMARAN NAIR
AGED 47 YEARS,
CHAIRMAN & MANAGING DIRECTOR
PRANAVAM RESORTS, KIDAPRAM,
MUNROE ISLANDS,
KOLLAM, KERALA 690 538.

BY ADV. SRI.C.B.SREEKUMAR

RESPONDENTS

1. STATE OF KERALA REPRESENTED
BY THE CHIEF SECRETARY,
SECRETARIAT, THIRUVANANTHAPURAM.
PIN - 695001
2. THE DISTRICT COLLECTOR
DISTRICT COLLECTORATE, CIVIL STATION, KOLLAM.
PIN - 691013.
3. THE INCIDENT COMMANDER/TAHASILDAR,
TALUK OFFICE, KOLLAM
PIN - 691001.
4. THE VILLAGE OFFICER
MUNROETHURUTHU VILLAGE OFFICE
KOLLAM DISTRICT.PIN - 691500

R1-R4 BY SMT.VINEETHA.B., GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Admit.

Government Pleader takes notice for the respondents.

Post on 18.5.2020. The Government Pleader shall obtain instructions in the matter before 18.5.2020.

**GOPINATH.P.
JUDGE**

csi

APPENDIX

PETITIONER'S EXTS.

EXHIBIT.P1-TRUE COPY ORDER NO.G,4-5912/20 OF THE
3RD RESPONDENT DATED 27/04/2020

EXHIBIT.P2-TRUE COPY OF THE REPRESENTATION SUBMITTED
BY THE PETITIONER TO THE 2ND RESPONDENT DATED 28/04/2020.

EXHIBIT.P3- TRUE COPY OF THE REPRESENTATION SUBMITTED
BY THE PETITIONER TO THE 2ND RESPONDENT DATED 29/04/2020.

